

ADJ COURTS

ACTION PLAN 2016-2017 (01.04.2016 TO 31.03.2017) RELATING TO CHANDIGARH SESSIONS DIVISION FOR THE MONTH OF DECEMBER, 2016.

COURTS OF ADDITIONAL DISTRICT & SESSIONS JUDGES

Sr. No.	NATURE OF CASES	Target As On 01.4.16	include	Exclude	Disposal upto Respective month	Balance As on 31.12.16.	%age of Disposal	10 years old cases (except stayed cases) which are included under 150		15 years old cases (except stayed cases) which are included under 150		20 years old cases (except stayed cases) which are included under 150	
								Such cases as on 01.04.16	Disposal upto Respective month	Such cases As on 01.04.16	Disposal upto Respective month	Such cases As on 01.04.16	Disposal upto Respective month
1	MRS.ROOPAM, ADDITIONAL DISTRICT & SESSIONS JUDGE,CHANDIGARH UPTO 04.06.2016.												
a)	P. C. Act	0	0	0	0	0	0.00	0	0	0	0	0	0
b)	150 oldest cases	150	0	118	32	0	21.33	0	0	0	0	0	0
c)	NDPS Act cases included 150	0	0	0	0	0	0.00	0	0	0	0	0	0
d)	NDPS Act cases which are not included in 150	0	0	0	0	0	0.00	0	0	0	0	0	0
TOTAL (A+B+D)		150	0	118	32	0	21.33	0	0	0	0	0	0
1	MRS.NEERJA K.KALSON, ADDITIONAL DISTRICT & SESSIONS JUDGE,CHANDIGARH FROM 05.06.2016.												
a)	P. C. Act	0	0	0	0	0	0.00	0	0	0	0	0	0
b)	150 oldest cases	0	136	18	62	56	52.54	0	0	0	0	0	0
c)	NDPS Act cases included 150	0	0	0	0	0	0.00	0	0	0	0	0	0
d)	NDPS Act cases which are not included in 150	0	0	0	0	0	0.00	0	0	0	0	0	0
TOTAL (A+B+D)		0	136	18	62	56	52.54	0	0	0	0	0	0
2	SH.R.K.JAIN, ADDITIONAL DISTRICT & SESSIONS JUDGE,CHANDIGARH												
a)	P. C. Act	0	0	0	0	0	0.00	0	0	0	0	0	0
b)	150 oldest cases	150	0	0	115	35	76.67	0	0	1	0	1	0
c)	NDPS Act cases included 150	0	0	0	0	0	0.00	0	0	0	0	0	0
d)	NDPS Act cases which are not included in 150	0	0	0	0	0	0.00	0	0	0	0	0	0
TOTAL (A+B+D)		150	0	0	115	35	76.67	0	0	1	0	1	0
3	SH.ATUL KASANA, ADDITIONAL DISTRICT & SESSIONS JUDGE,CHANDIGARH												
a)	P. C. Act	0	5	0	0	5	0.00	0	0	0	0	0	0
b)	150 oldest cases	150	0	5	86	59	59.31	0	0	0	0	0	0
c)	NDPS Act cases included 150	0	0	0	0	0	0.00	0	0	0	0	0	0
d)	NDPS Act cases which are not included in 150	0	0	0	0	0	0.00	0	0	0	0	0	0
TOTAL (A+B+D)		150	5	5	86	64	57.33	0	0	0	0	0	0

ADJ COURTS

4	SH.JASBIR SINGH, ADDITIONAL DISTRICT & SESSIONS JUDGE,CHANDIGARH												
a)	P. C. Act	0	0	0	0	0	0.00	0	0	0	0	0	0
b)	150 oldest cases	150	0	0	90	60	60.00	0	0	0	0	0	0
c)	NDPS Act cases included 150	3	0	0	2	1	66.67	0	0	0	0	0	0
d)	NDPS Act cases which are not included in 150	0	0	0	0	0	0.00	0	0	0	0	0	0
TOTAL (A+B+D)		150	0	0	90	60	60.00	0	0	0	0	0	0
5	SH.S.K. SACHDEVA, ADDITIONAL DISTRICT & SESSIONS JUDGE,CHANDIGARH												
a)	P. C. Act	0	0	0	0	0	0.00	0	0	0	0	0	0
b)	150 oldest cases	150	3	3	123	27	82.00	0	0	0	0	0	0
c)	NDPS Act cases included 150	0	0	0	0	0	0.00	0	0	0	0	0	0
d)	NDPS Act cases which are not included in 150	0	0	0	0	0	0.00	0	0	0	0	0	0
TOTAL (A+B+D)		150	3	3	123	27	82.00	0	0	0	0	0	0
6	SH.PARAMJIT SINGH, ADDITIONAL DISTRICT & SESSIONS JUDGE,CHANDIGARH UPTO 25.04.2016.												
a)	P. C. Act	0	0	0	0	0	0.00	0	0	0	0	0	0
b)	150 oldest cases	150	0	150	0	0	0.0	0	0	0	0	0	0
c)	NDPS Act cases included 150	0	0	0	0	0	0.00	0	0	0	0	0	0
d)	NDPS Act cases which are not included in 150	3	0	3	0	0	0.00	0	0	0	0	0	0
TOTAL (A+B+D)		153	0	153	0	0	0.00	0	0	0	0	0	0
6	SH.HARISH ANAND, ADDITIONAL DISTRICT & SESSIONS JUDGE,CHANDIGARH FROM 26.04.2016.												
a)	P. C. Act	0	0	0	0	0	0.00	0	0	0	0	0	0
b)	150 oldest cases	0	176	26	114	36	76.00	1	1	0	0	0	0
c)	NDPS Act cases included 150	0	0	0	0	0	0.00	0	0	0	0	0	0
d)	NDPS Act cases which are not included in 150	0	3	0	3	0	100.00	0	0	0	0	0	0
TOTAL (A+B+D)		0	179	26	117	36	76.47	1	1	0	0	0	0
7	SH.NAJAR SINGH, ADDITIONAL DISTRICT & SESSIONS JUDGE,CHANDIGARH UPTO 11.04.2016.												
a)	P. C. Act	0	0	0	0	0	0.00	0	0	0	0	0	0
b)	150 oldest cases	150	0	150	0	0	0.00	0	0	0	0	0	0
c)	NDPS Act cases included 150	2	0	2	0	0	0.00	0	0	0	0	0	0
d)	NDPS Act cases which are not included in 150	1	0	1	0	0	0.00	0	0	0	0	0	0
TOTAL (A+B+D)		151	0	151	0	0	0.00	0	0	0	0	0	0

ADJ COURTS

7 SH.ASHWANI KUMAR, ADDITIONAL DISTRICT & SESSIONS JUDGE, CHANDIGARH FROM 12.04.2016.													
a)	P. C. Act	0	0	0	0	0	0.00	0	0	0	0	0	0
b)	150 oldest cases	0	240	90	71	79	47.33	0	0	0	0	0	0
c)	NDPS Act cases included 150	0	2	0	0	2	0.00	0	0	0	0	0	0
d)	NDPS Act cases which are not included in 150	0	1	0	0	1	0.00	0	0	0	0	0	0
TOTAL (A+B+D)		0	241	90	71	80	47.02	0	0	0	0	0	0

8 MRS.ANSHU SUKLA, ADJ SPECIAL COURT SET UP TO DEAL WITH CASES OF HEINOUS CRIME AGAINST WOMEN													
a)	Target Fixed After Getting Approval From Hon'ble Adm. Judge.	104	0	0	70	34	67.31	0	0	0	0	0	0

9 MRS.SHASHI BALA CHAUHAN, SPECIAL JUDGE, CBI COURT, CHANDIGARH													
a)	10 Oldest cases	10	2	2	4	6	40.00	1	1	2	0	1	0

GRAND TOTAL OF ALL THE COURTS OF ADDITIONAL DISTRICT & SESSIONS JUDGES, CHANDIGARH													
a)	P. C. Act	0	5	0	0	5	0.00	0	0	0	0	0	0
b)	150 oldest cases	1164	557	562	767	392	65.89	2	2	3	0	2	0
c)	NDPS Act cases included 150	5	2	2	2	3	40.00	0	0	0	0	0	0
d)	NDPS Act cases which are not included in 150	4	4	4	3	1	75.00	0	0	0	0	0	0
TOTAL (A+B+D)		1168	566	566	770	398	65.92	2	2	3	0	2	0

**DISTRICT & SESSIONS JUDGE
CHANDIGARH**

SUBORDINATE COURTS

ACTION PLAN 2016-2017 (01.04.2016 TO 31.03.2017) RELATING TO CHANDIGARH SESSIONS DIVISION FOR THE MONTH OF DECEMBER, 2016.													
COURTS OF CIVIL JUDGES - JUDICIAL MAGISTRATES, CHANDIGARH.													
Sr. No.	NATURE OF CASES	Target On 1.4.16	include	Exclude	Disposal upto Respective month	Balance As on 31.12.16.	%age Of Disposal	10 years old cases (except stayed cases) which are included under 150		15 years old cases (except stayed cases) which are included under 150		20 years old cases (except stayed cases) which are included under 150	
								Such cases as on 01.04.16	Disposal upto Respective month	Such cases As on 01.04.16	Disposal upto Respective month	Such cases As on 01.04.16	Disposal upto Respective month
1	SH.K.K.JAIN, CIVIL JUDGE (SR. DIVISION) CHANDIGARH UPTO 28.04.2016.												
	200 OLDEST CASES	200	0	200	0	0	0.00	0	0	0	0	0	0
1	SH.BARJINDER PAL SINGH, CIVIL JUDGE (SR. DIVISION) CHANDIGARH FROM 29.04.2016.												
	200 OLDEST CASES	0	200	0	121	79	60.50	0	0	0	0	0	0
2	SH.ANUBHAV SHARMA, CHIEF JUDICIAL MAGISTRATE CHANDIGARH UPTO 18.04.2016.												
	200 OLDEST CASES	200	0	200	0	0	0.00	0	0	0	0	0	0
2	SH.AKSHDEEP MAHAJAN, CHIEF JUDICIAL MAGISTRATE CHANDIGARH FROM 19.04.2016.												
	200 OLDEST CASES	0	200	0	124	76	62.00	0	0	1	0	3	1
3	SH.ASHISH THATHAI, CIVIL JUDGE (JR. DIVISION) CHANDIGARH												
	200 OLDEST CASES	200	0	0	122	78	61.00	0	0	0	0	0	0
4	SH.HIRDEJIT SINGH, CIVIL JUDGE (JR. DIVISION) CHANDIGARH												
	200 OLDEST CASES	200	0	0	134	66	67.00	0	0	0	0	0	0
5	MS.NISHA, CIVIL JUDGE (JR. DIVISION) CHANDIGARH												
	200 OLDEST CASES	200	1	1	130	70	65.00	2	2	1	1	0	0
6	MS.NAVJEET KLAIR, CIVIL JUDGE (JR. DIVISION) CHANDIGARH UPTO 18.04.2016.												
	200 OLDEST CASES	200	0	199	1	0	0.50	0	0	0	0	0	0
6	SH.HARLEEN PAL SINGH, CIVIL JUDGE (JR. DIVISION) CHANDIGARH FROM 19.04.2016.												
	200 OLDEST CASES	0	200	1	118	81	59.30	2	0	1	0	0	0
7	SH.ANIL KAUSHIK, CIVIL JUDGE (JR. DIVISION) CHANDIGARH UPTO 18.04.2016.												
	200 OLDEST CASES	200	0	199	1	0	0.50	0	0	0	0	0	0
7	MS.REKHA CHAUDHARY, CIVIL JUDGE (JR. DIVISION) CHANDIGARH FROM 19.04.2016.												
	200 OLDEST CASES	0	199	0	133	66	66.83	2	0	1	0	0	0
8	Dr.SUKHDA PRITAM, CIVIL JUDGE (JR. DIVISION) CHANDIGARH UPTO 18.04.2016.												
	200 OLDEST CASES	200	0	199	1	0	0.50	0	0	0	0	0	0
8	SH.PARVEEN KUMAR, CIVIL JUDGE (JR. DIVISION) CHANDIGARH FROM 19.04.2016.												
	200 OLDEST CASES	0	199	0	113	86	56.78	9	0	0	0	0	0
9	MS.PAMELPREET GREWAL, CIVIL JUDGE (JR. DIVISION) CHANDIGARH UPTO 28.04.2016.												
	200 OLDEST CASES	200	0	187	13	0	6.50	0	0	0	0	0	0
9	SH.IMANBIR SINGH DHALIWAL, CIVIL JUDGE (JR. DIVISION) CHANDIGARH FROM 29.04.2016.												
	200 OLDEST CASES	0	187	0	78	109	41.71	0	0	0	0	0	0
10	MS.HARPREET KAUR, CIVIL JUDGE (JR. DIVISION) CHANDIGARH UPTO 28.04.2016.												
	200 OLDEST CASES	200	0	185	15	0	7.50	0	0	0	0	0	0
10	MS.PAVLEEN SINGH, CIVIL JUDGE (JR. DIVISION) CHANDIGARH FROM 29.04.2016.												
	200 OLDEST CASES	0	191	6	96	89	51.89	2	0	0	0	0	0
11	MS.SHILPI GUPTA, CIVIL JUDGE (JR. DIVISION) CHANDIGARH UPTO 28.04.2016.												
	200 OLDEST CASES	200	0	200	0	0	0.00	0	0	0	0	0	0
11	SH.GAURAV DUTTA, CIVIL JUDGE (JR. DIVISION) CHANDIGARH FROM 29.04.2016.												
	200 OLDEST CASES	0	203	3	146	54	73.00	1	1	0	0	0	0
12	SH.PRADEEP SYNGHAL, CIVIL JUDGE (JR. DIVISION) CHANDIGARH UPTO 28.04.2016.												

SUBORDINATE COURTS

	200 OLDEST CASES	200	0	181	19	0	9.50	0	0	0	0	0	0
12	SH.JAGMEET SINGH, CIVIL JUDGE (JR. DIVISION) CHANDIGARH FROM 29.04.2016.												
	200 OLDEST CASES	0	181	0	128	53	70.72	0	0	0	0	0	0

SUBORDINATE COURTS

13	MS.DAZY BANGARH, CIVIL JUDGE (JR. DIVISION) CHANDIGARH UPTO 28.04.2016.												
	200 OLDEST CASES	200	0	188	12	0	6.00	0	0	0	0	0	0
13	SH.GURKIRAN SINGH, CIVIL JUDGE (JR. DIVISION) CHANDIGARH FROM 29.04.2016.												
	200 OLDEST CASES	0	189	1	117	71	62.23	1	1	0	0	0	0
14	SH.H.S.BAJWA, CIVIL JUDGE (JR. DIVISION) CHANDIGARH UPTO 28.04.2016.												
	200 OLDEST CASES	200	0	200	0	0	0.00	0	0	0	0	0	0
14	SH.PALWINDER SINGH, CIVIL JUDGE (JR. DIVISION) CHANDIGARH FROM 29.04.2016.												
	200 OLDEST CASES	0	200	0	160	40	80.00	4	0	3	0	0	0
15	MS.SONALI SINGH, CIVIL JUDGE (JR. DIVISION) CHANDIGARH UPTO 28.04.2016.												
	200 OLDEST CASES	200	0	194	6	0	3.00	0	0	0	0	0	0
15	SH.JASPREET SINGH, CIVIL JUDGE (JR. DIVISION) CHANDIGARH FROM 29.04.2016.												
	200 OLDEST CASES	0	194	0	120	74	61.86	1	0	0	0	0	0
16	SH.K.S.MAJU, CIVIL JUDGE (JR. DIVISION) CHANDIGARH												
	200 OLDEST CASES	200	1	1	135	65	67.50	1	1	0	0	0	0
17	SH.AMANINDER SINGH, CIVIL JUDGE (JR. DIVISION) CHANDIGARH UPTO 29.04.2016.												
	200 OLDEST CASES	200	0	200	0	0	0.00	0	0	0	0	0	0
17	MS.SUMAN PATLAIN, CIVIL JUDGE (JR. DIVISION) CHANDIGARH FROM 30.04.2016.												
	200 OLDEST CASES	0	200	0	87	113	43.50	0	0	0	0	0	0
18	MS.SHIFA, EXCLUSIVE COURT OF JUVENILE JUSTICE BOARD, CHANDIGARH UPTO 28.04.2016.												
	100 OLDEST CASES	100	0	99	1	0	1.00	0	0	0	0	0	0
18	SH.DUSHYANT CHAUDHARY, EXCLUSIVE COURT OF JUVENILE JUSTICE BOARD, CHANDIGARH FROM 29.04.2016.												
	100 OLDEST CASES	0	99	0	52	47	52.53	1	0	0	0	0	0
19	SH.ASHOK KUMAR,EXCLUSIVE COURT SET UP UNDER 138 N.I.ACT CHANDIGARH UPTO 18.04.2016.												
	1000 OLDEST CASES	1000	0	988	12	0	1.20	0	0	0	0	0	0
19	SH.KANWAL KUMAR,EXCLUSIVE COURT SET UP UNDER 138 N.I.ACT CHANDIGARH FROM 19.04.2016.												
	1000 OLDEST CASES	0	988	0	801	187	81.07	1	0	0	0	0	0
20	SH.MANAV,EXCLUSIVE COURT SET UP UNDER 138 N.I.ACT CHANDIGARH UPTO 28.04.2016.												
	1000 OLDEST CASES	1000	0	954	46	0	4.60	0	0	0	0	0	0
20	MS.BALJINDER KAUR,EXCLUSIVE COURT SET UP UNDER 138 N.I.ACT CHANDIGARH FROM 29.04.2016.												
	1000 OLDEST CASES	0	954	0	735	219	77.04	5	0	0	0	0	0

GRAND TOTAL OF ALL THE CIVIL JUDGES/JUDICIAL MAGISTRATES, CHANDIGARH

TOTAL	5500	4586	4586	3718	1782	67.60	31	5	7	1	3	1
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GRAND TOTAL OF ALL COURTS OF CHANDIGARH SESSIONS DIVISON

GRAND TOTAL	6668	5152	5152	4488	2180	67.31	33	7	10	1	5	1
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**DISTRICT & SESSIONS JUDGE
CHANDIGARH**

Consolidated

ACTION PLAN 2016-2017 (01.04.2016 TO 31.03.2017) RELATING TO CHANDIGARH SESSIONS DIVISION FOR THE MONTH OF DECEMBER, 2016.													
Sr. No.	NATURE OF CASES	Target On 1.4.16	include	Exclude	Disposal upto Respective month	Balance As on 31.12.16.	%age Of Disposal	10 years old cases (except stayed cases) which are included under 150		15 years old cases (except stayed cases) which are included under 150		20 years old cases (except stayed cases) which are included under 150	
								Such cases as on 01.04.16	Disposal upto Respective month	Such cases As on 01.04.16	Disposal upto Respective month	Such cases As on 01.04.16	Disposal upto Respective month
TOTAL OF ALL THE COURTS OF ADDITIONAL DISTRICT & SESSIONS JUDGES, CHANDIGARH													
a)	P. C. Act	0	5	0	0	5	0	0	0	0	0	0	0
b)	150 oldest cases	1164	557	562	767	392	65.89	2	2	3	0	2	0
c)	NDPS Act cases included 150	5	2	2	2	3	40	0	0	0	0	0	0
d)	NDPS Act cases which are not included in 150	4	4	4	3	1	75	0	0	0	0	0	0
TOTAL (A+B+D)		1168	566	566	770	398	65.92	2	2	3	0	2	0

TOTAL OF ALL THE CIVIL JUDGES/JUDICIAL MAGISTRATES CHANDIGARH													
TOTAL	5500	4586	4586	3718	1782	67.6	31	5	7	1	3	1	

GRAND TOTAL OF ALL COURTS OF CHANDIGARH SESSIONS DIVISION													
GRAND TOTAL	6668	5152	5152	4488	2180	67.31	33	7	10	1	5	1	